

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

Notification No. 64 /2022 - Customs (N.T.)

New Delhi, dated the 21st July, 2022
29 Ashadha 1944 (SAKA)

In exercise of the powers conferred by section 14 of the Customs Act, 1962 (52 of 1962), and in supersession of the Notification No. 58/2022-Customs(N.T.), dated 7th July, 2022 except as respects things done or omitted to be done before such supersession, the Central Board of Indirect Taxes and Customs hereby determines that the rate of exchange of conversion of each of the foreign currencies specified in column (2) of each of Schedule I and Schedule II annexed hereto, into Indian currency or *vice versa*, shall, with effect from 22nd July, 2022, be the rate mentioned against it in the corresponding entry in column (3) thereof, for the purpose of the said section, relating to imported and export goods.

SCHEDULE-I

Sl. No.	Foreign Currency	Rate of exchange of one unit of foreign currency equivalent to Indian rupees	
		(a)	(b)
(1)	(2)	(3)	
		(For Imported Goods)	(For Export Goods)
1.	Australian Dollar	56.45	54.10
2.	Bahraini Dinar	219.05	205.90
3.	Canadian Dollar	63.25	61.15
4.	Chinese Yuan	12.00	11.65
5.	Danish Kroner	11.15	10.80
6.	EURO	83.25	80.25
7.	Hong Kong Dollar	10.40	10.00
8.	Kuwaiti Dinar	268.60	252.05
9.	New Zealand Dollar	51.20	48.85
10.	Norwegian Kroner	8.20	7.90
11.	Pound Sterling	97.60	94.30

12.	Qatari Riyal	22.70	21.15
13.	Saudi Arabian Riyal	22.00	20.65
14.	Singapore Dollar	58.50	56.55
15.	South African Rand	4.80	4.50
16.	Swedish Kroner	7.95	7.70
17.	Swiss Franc	84.10	80.95
18.	Turkish Lira	4.70	4.40
19.	UAE Dirham	22.50	21.15
20.	US Dollar	80.95	79.20

SCHEDULE-II

Sl. No.	Foreign Currency	Rate of exchange of 100 units of foreign currency equivalent to Indian rupees	
(1)	(2)	(3)	
		(a)	(b)
		(For Imported Goods)	(For Export Goods)
1.	Japanese Yen	58.85	56.95
2.	Korean Won	6.30	5.90

[F.No. 468/01/2022-Cus.V]

(Harish Kumar)
Under Secretary to the Govt. of India